

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 14th November, 2018

No. HC.VII-90/2018/6577/A: Smti Nino Iralu, District and Sessions Judge, Wokha (Nagaland) is *exempted* from her assignment to accompany the 15 (fifteen) Trainee Judicial Officers in the Civil Judge Junior Division cadre (Grade III) of the Nagaland and Arunachal Pradesh Judicial Service (undergoing Pre-Posting Training in the Judicial Academy, Assam & NEJOTI) **to Delhi w.e.f. 25.11.2018 to 01.12.2018.**

No. HC.VII-90/2018/6578/A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to *nominate* Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia (Arunachal Pradesh) to accompany the 15 (fifteen) Trainee Judicial Officers in the Civil Judge Junior Division cadre (Grade III) of the Nagaland and Arunachal Pradesh Judicial Service (undergoing Pre-Posting Training in the Judicial Academy, Assam & NEJOTI) **to Delhi w.e.f. 25.11.2018 to 01.12.2018.**

By order,
Sd/- DhruPAD Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-90/2018/6579 - 6596/A, dated 14.11.18**

Copy forwarded for information and necessary action to:

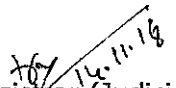
1. The Director, Judicial Academy, Assam.
2. The Director, Delhi Judicial Academy.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action (in reference to the Notification No. HC.VII-90/2018/6134/A, dated 31st October, 2018)
6. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) She will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Bench, Naharlagun. He / she is requested to inform the concerned officer of his / her State accordingly.
10. Smti Nino Iralu, District and Sessions Judge, Wokha, Nagaland.
11. Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia (Arunachal Pradesh)
12. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
13. The Research Officer, Judicial Academy, Assam.
14. The Administrative Officer, Judicial Academy, Assam.
15. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
16. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
17. C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)